

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD::**

SUB: **TELANGANA STATE LEGAL SERVICES AUTHORITY** - Newly appointed 49 Junior Civil Judges undergoing Basic Training at Telangana State Judicial Academy, Secunderabad - Permission to attend the National Lok Adalat Work for three days i.e., from 11.09.2025 to 13.09.2025 at their respective places of postings, in view of ensuing National Lok Adalat scheduled on 13.09.2025 - **ORDERS - ISSUED.**

READ: 1. High Court's proceedings order in Roc.No.3203/2025-B.Spl., dated 20.08.2025.
 2. Letter in Roc. No. 5847/TSLSA/2024, dated 03.09.2025 from the Member Secretary, Telangana Legal Services Authority, Hyderabad.

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ORDER ROC.NO. 3203/2025-B.SPL, DATED: 09.09.2025

In the circumstances stated by the Member Secretary, Telangana State Legal Services Authority, Hyderabad in his letter 2nd read above and in view of ensuing National Lok Adalat on 13.09.2025, the High Court is pleased to pass the following order:

The following Junior Civil Judges-cum-Judicial Magistrate of First Class / Metropolitan Magistrates, who are presently undergoing Basic Training at Telangana State Judicial Academy, Secunderabad, are hereby directed to attend the National Lok Adalat Work for three days i.e., from **11.09.2025 to 13.09.2025 at their respective places of postings**, in view of ensuing National Lok Adalat scheduled on 13.09.2025.

SL. NO.	NAME & DESIGNATION OF THE JUDICIAL OFFICER
1.	MS. CHINTALA DIVYA VANI, II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Adilabad.
2.	SRI.K.AVINASH, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Narayanpet
3.	MS. K.VEENA PRANATHI, II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.

4.	K.SERAN TEJA, III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Nalgonda.
5.	MS. B.C.NIKHITA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Nirmal.
6.	MS. G.PRASEEDA, X Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
7.	MS. A.SUDHA RANI, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.
8.	MS.S.VAISHNAVI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, (Juvenile Court), Vikarabad.
9.	SRI P.GIRIDHAR, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Narsampet, Warangal District.
10.	SMT AMBATI PRANAYA, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Tandur, Vikarabad District.
11.	MS B.SRIVALLI SAILAJA, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Parkal, Hanumakonda District.
12.	MS E.PRAMEEDA, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.
13.	MS K.BINDU, VII Assistant Judge, City Civil Court, Hyderabad.
14.	SRI B.KRISHNA TEJA, Special Judicial Magistrate of First Class for Trial of Cases under Prohibition & Excise Act-cum-III Additional Junior Civil Judge, Mancherla
15.	MS. A.DURGA BHAVANI, Addl. Judicial Magistrate of First Class, Bhadrachalam, Badradri Kothagudem District.
16.	MS. D.MADHULIKA TEJA, Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, (Mobile Court), Mulugu

17.	MS S.TEJASHWINI, Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-I Additional Junior Civil Judge, Adilabad.
18.	MS SNEHA.P, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Devarakonda, Nalgonda District.
19.	MS. MANCHALA MAMATHA, II-Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Suryapet.
20.	MS V.RATNA KUMARI, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir.
21.	MS.SANKEPALLI JAHNAVI, II Additional Junior Civil Judge-cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
22.	MS S.SWARNA MALLIKA, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B. Nagar.
23.	MS N.ASHWINI, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
24.	MS. M.SAHITHI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
25.	MS. B.MANASA, VIII Assistant Judge, City Civil Court, Hyderabad.
26.	MS. G.AKHILA GOUD, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts-cum-V Additional Junior Civil Judge, Khammam.
27.	SMT ARISHA NUSRAT, X Assistant Judge, City Civil Court, Hyderabad.
28.	MS. R.SHARNYA, II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.
29.	SRI C.MANVEER, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Gajwel, Siddipet District.

30.	SRI V.VINAY KUMAR, III Additional Judicial Magistrate of First Class (Criminal Court for Agency areas), Kothagudem.
31.	SMT RAJ NIDHI, Special Judicial Magistrate of First Class for Trial of cases under Telangana Prohibition & Excise Act-cum-IV Additional Junior Civil Judge, Warangal.
32.	P.NARESH, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.
33.	MS.D.SUSHMA, V Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
34.	MS K.KEERTHANA, IV Assistant Judge, City Civil Court, Hyderabad.
35.	MS.T.RATHNA KUMARI, III-Additional Junior Civil Judge-cum-XXV Additional Judicial Magistrate of First Class, Rajendranagar, Rangareddy District.
36.	SMT K.NICKYSHA, II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Jagtial.
37.	MS DARA SAI MEGHANA, Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-II Additional Junior Civil Judge, Nalgonda.
38.	MS. B.ANUSHA, Special Judicial Magistrate of First Class (Mobile) under PCR Act-cum-II Additional Junior Civil Judge, Hanumakonda.
39.	MS.G.GIRIJA, V Assistant Judge, City Civil Court, Hyderabad.
40.	MS.M.APARNA, III Additional Junior Civil Judge-cum- XIV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
41.	B.KIRAN TEJA, VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District at L.B. Nagar.
42.	B.VEERANNA, II Additional Junior Civil Judge-cum- VI Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.

43.	MS M.KEERTHIRAJ, V Addl.Junior Civil Judge-cum-V Addl.Judicial Magistrate of First Class, Nizamabad.
44.	KUMBA.SANDEEP, Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District.
45.	L.RAJU, I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kushaiguda.
46.	MS.P.BHAVAYA SREE, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Armoor, Nizamabad.
47.	MS M.LAVANYA RANI, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.
48.	MS B.JAYASREE, XI Metropolitan Magistrate-Cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad.
49.	MS. D.BLESSY, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Court, Zaheerabad, Sangareddy District.

The concerned Principal District and Sessions Judges / Unit Heads, are directed to permit the said officers for attending the ensuing National Lok Adalat work, at their respective places of posting, as per the dates mentioned above.

The 49 Junior Civil Judges after completion of National Lok Adalat work on 13.09.2025 shall proceed **to report before the Director, Telangana State Judicial Academy, Secunderabad on 14.09.2025 at 8:30 am without fail.**


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.

4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Metropolitan Sessions Judge, Hyderabad.

8. **THE PRL. DISTRICT AND SESSIONS JUDGES / DISTRICT TREASURY OFFICERS:**

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthy | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.
11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

12. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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